

object, intending that such word or sound shall be heard or that such gesture or object shall be seen by such woman, or intrudes upon the privacy of such woman, with simple imprisonment for a term which may extend to one year, or with fine or with both. This provision would also apply to a person who abuses a woman or teases her. However, as already announced by the Government, the question of offences against women is a matter of serious concern and the Government will not hesitate to bring in fresh legislation, if required on abuse and teasing of women also.

Rehabilitation of Ex-Dacoits of Chambal Valley

2628. SHRI MADHAVRAO SCINDIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Centre has issued guidelines to the Governments of Uttar Pradesh, Madhya Pradesh and Rajasthan for rehabilitation of ex-dacoits of Chambal Valley;

(b) if so, the details thereof;

(c) whether Government propose to supplement the financial resources of State Governments by providing grants in this regard; and

(d) if so, the quantum of grants proposed to be provided?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) and (b). The need for taking measures for rehabilitation of surrendered dacoits of Chambal Valley and their families has been emphasised upon the concerned State Governments. In order to ensure effective steps, the State Governments have been requested on 1-5-1980 to consider appointing a Special Officer, to assist in the formulation and execution of a time-bound rehabilitation programme.

(c) No, Sir.

(d) Does not arise.

Hindi Advisory Committees in Ministries

2629. SHRI T. S. NEGI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many Hindi Advisory Committees have been set up in different Ministries and how many meetings of those Committees have so far been convened;

(b) what action has been taken on the decisions of these Committees; and

(c) what are the reasons for not convening half-yearly meetings of these Committees?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) Hindi Advisory Committees ment. The name of these Ministries/Departments of the Central Government. The name of these Ministries/Departments are given in the Statement.

These Committees have been constituted and reconstituted in various Ministries/Departments for about 15 years. The information regarding meetings convened till now is being collected and will be laid on the table of the House.

(b) The function of the various Hindi Advisory Committees is to give advice and they only make recommendations. The Ministries take appropriate action themselves after considering these recommendations.

(c) Government have requested all the Ministries/Departments that the meetings of these committees should be convened once in a quarter regularly. However, sometimes it is not possible to convene the meetings of these Committees due to the engagements of their chairmen or other reasons.